DR. BHAI MAHAVIR : May I know if the reason for our not signing the Non-Proliferation Treaty is that it is discriminatory? Is the objection only theoretical and do we want to keep the option to make nuclear bombs if necessary with us ? If so, does the Government visualise any situation, of danger to our security where we may have to take the decision of building up nuclear arms or not?

SHRI DINESH SINGH : My difficulty is that the hon. Member repeats this question which has been discussed in the House at great length- What am I to say in a few words about these matters which have been deeply debated in this House? The main point is that so far as the Treaty is concerned, we feel that it lays down two categories, that is distinct freedom for those who possess the nuclear weapons including the right of transfer and the right of proliferation and restrictions on those who do not possess them. And we feel that the world cannot be divided into categories in which there is a conscious section of haves and a conscious section of have-nots. So far as the option is concerned, our policy has been clearly stated; the Prime Minister just now spoke on it that we do not propose to manufacure nuclear weapons.

DR. BHAI MAHAVIR : Madam, he should have given a pointed answer, I wanted to know Whether they have ruled it out for all time or the Government visualises a situation, etc. I would like him to say 'yes' or 'no'.

THE DEPUTY CHAIRMAN : They have ruled it for all time.

SHRI BHUPESH GUPTA : On a point of order. Government will live for all time?

SHRI KRISHAN KANT : May I know from the Government whether it is a fact that both the Soviet Union and the United States of America are trying to pressurise to include Pakistan in their 18-nation Disarmament Commission as a counter to India and, if so, what steps Government has taken to see that this does not come about ? SHRI DINESH SINGH : Pakistan has already been included in this, Madam.

TRACTORS FROM INDIANS IN FOREIGN COUNTRIES

•247, SARDAR NARINDAR SINGH BRAR :

SHRI SWAISINGH SISODIA :f SARDAR GURCHARAN SINGH TOHRA :

Will the Minister of FOREIGN TRADE AND SUPPLY be pleased state :

(a) whether any assessment has been made of the facility given by Indians residing abroad for sending tractors to their relatives in India;

(b) if so, the details thereof;

(c) whether such facility is also available for the import of spare parts of tractors; and if not, the reasons therefor; and

(d) whether Government have any proposal under consideration to liberalize the import facilities for spare parts of tractors; and if so, to what extent?

THE MINISTER OF FOREIGN TRADE AND SUPPLY (SHRI B. R. BHAGAT) : (a) and (b) Import of agricultural tractors under the Gift Scheme is on an experimental basis and will be reviewed in October, 1969 when the scheme expires. However, 502 Customs Clearance Permits have been granted for the import of tractors under the Gift Scheme so far.

(c) Yes, Madam, permissible spare parts can be imported upto 12 per cent of the C. I. F. value of the tractor.

(d) No such proposal is under consideration at present.

[THE VICE-CHAIRMAN (SHRI M. P. BHAR-GAVA) in Chair]

SHRI SWAISINGH STSODIA : May I know from the hon. Minister what are the countries with whom this agreement has been entered into?

SHRI B. R. BHAGAT: There is no agreement with other countries. It is from the relations of the Indians here who can send them as gift and here they are accepted. It is from many countries.

tThe question was actually asked on the floor of the House by Shri Swaisingh Sisodia.

आये हैं और किन-किन सूबों में आये हैं? श्रीबीo आरo भगत: सूबों के बारे में मुझे पता नहीं है। मगर जैसा मैंने अभो बतलाया कि इस स्कीम के तहत 502 ट्रैक्टरों के संबंध में कस्टम क्लियरेंस दे चुका है और यह चार नहीने तक बैलिड रहता

Oral Answers

है। इस तरह से कितने ट्रेक्टर किन-किन सूबों में किन-किन लंगों के पास आये, इसकी सूचना मेरे पास अभी नहीं है। इसका पता तो हर चार महीने के बाद हो चलेगा।

SHRI A. D. MANI: May I refer the Minister to his reply to part (c) of the question. He s; id that 12 per cent of the C. I. F. valu of the tractors within permissible limits > allowed to be imported. May I ask him whether it is not a fact that no spare parts for thes tractors are available in I idia and that imposing a percentage like 2 per cent is arbitrary and unreasonable?

SHRI B. R. 1HAGAT : Along with the tractor, 30 p r cent worth of the spare parts can D me of which restricted spares, for replacement are limited to 12 per cent.

SARDAR D. K. JADHAV : About the spare parts foi tractors, will the Government give perm ts to the private parties also instead of or (y to licensed traders?

SHRI B. R. 1 HAGAT : Those who have the tractors for them to import? Well, licences are ;iven to those who need them. But since th y do not have the facility to import ther ., they go to the authorised registered im >orters. But the licences are given to those who are using the tractors if they want hem.

श्री राजनारायण : मैं मंत्री जी से यह जानना चाहता हूं कि किन-किन देशों से कितने-कितने ट्रैक्टर आये और वे किन-किन को मिले ?

श्री बी० आर० भगतः में इसको सूचना चाहताहं।

श्री राजनारायण : अभी तो उन्हें 502 की संख्या बतलाई है। THE VICE-CHAIRMAN (SHRI M. P. BHARGAVA) : He wants notice. Next question.

◆248. [The questioners (Sardar Ram Singh and Shri Sitaram Jaipuria) were absent. For answer, vide col. 1753 infra.]

टाटा मर्सीडीज कम्पनी द्वारा दिया जाने वाल कर्माणन

*249. श्री पीताम्बर दास : श्री सुन्दर सिंह भंडारी‡ : डा० भाई महावीर : श्री जगदम्बी प्रसाद यादव : श्री प्रेम मनोहर : श्री रतन लाल जैन :

क्या वैदेशिक व्यापार तथा पूर्ति मंत्री यह बताने की क्रुपा करेंगे कि :

(क) क्या यह सच है कि टाटा मर्सीडीज कम्पनी वाहनों की खरीद पर कमोशन देती है;

(ख) विभिन्न राज्यों और केन्द्रीय सरकार के विभिन्न मंत्रालयों को प्रति वर्ष ^इस कमीशन की कितनी-कितनी राशि प्राप्त हई है ; और

(ग) यह राशि कहां और किस मद में जमा की गई है?

[COMMISSION ALLOWED BY M/s. TATA MERCEDEZ

◆249. SHRI PITAMBER DAS : SHRI SUNDAR SINGH BHAN-DARI :% DR. BHAI MAHAVIR : SHRI J. P. YADAV : SHRI PREM MANOHAR : SHRI RATTAN LAL JAIN :

Will the Minister of FOREIGN TRADE AND SUPPLY be pleased to state:

(a) whether it is a fact that the Tata Mercedez Company allows commission on the purchase of vehicles;

f]] English translation.

JThe question was actually asked on the floor of the House by Shri Sundar Singh Bhandari.